

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.07.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

After rising of Chennai Bench or 02:00 PM whichever is later

In the Court of Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	Saurabh Kalia Rajiv Malik-R1 to R7
2.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1

For Admission (After Notice)

3.	Comp. App. (AT) No. 218 of 2020	Sudeshgupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra	Luqman S. Hasan Ajit Sharma-R2
4.	Comp. App. (AT) No. 23 of 2021	Vijay Parikh Vs. Tarun Chandrakant Parikh and Ors.	Prabhat K.C.	Pradhuman Gohil- R1 & R2 Natasha Dhruvan- R7

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**